

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020/10810/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 8th November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJ (BN) 8362 dtd. 01.11.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2023, 16.11.2023 and 17.11.2023, along with station leave permission, with the official vehicle, at own cost, for her journey from Biswanath Chariali to Guwahati (Airport) and vice-versa, from the evening of 10.11.2023, till the morning of 18.11.2023,** has been granted.

Further, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/10811/A, dated , 08-11-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)